

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 124  
Cont. A No. 02/425/JPR/2022  
Under Section 425 of  
Companies Act, 2013

**In the matter of:**

**Sahil Goyal**

...Petitioner

**Versus**

**Basant Kumar Goyal and Ors.**

... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Amol Vyas, Adv.

**ORDER**

List the matter on 04.06.2024 at 03:00 PM.

Sd/-

(Rajeev Mehrotra)  
Technical Member

Sd/-

(Deep Chandra Joshi)  
Judicial Member

May 16, 2024